

**DIVISION BENCH**

**ITEM NO.119**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.47/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 6<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHREEM ELECTRIC LTD V/S DEE CONTROL &amp; ELECTRIC PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Utkarsh Srivastava, Adv. : *For the Operational Creditor*

Sh. Aman Kumar Dwivedi, Adv. : *For the Corporate Debtor*

**ORDER**

Ld. Counsels representing the parties are present.

- 1. At the joint request, made by both the Ld. Counsels representing the parties,  
the matter is adjourned for further hearing on 29<sup>th</sup> May, 2024.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

**6<sup>th</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*